

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 6

COURT NO. : 1

30.04.2019

O.A./260/905/2015

HATAKISHORE BARIK
-V/S-
D/O POST

ITEM NO:89

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld Counsel for the respondents is present and heard.</p> <p>No one was present on behalf of the applicant on 28.03.2019 and 20.04.2018 It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, all the OAs are dismissed in default for non-prosecution on the part of the applicant.</p> <p>Mr. A. C. Deo, Ld. Counsel for the respondents submitted that applicant's case has no merit.</p> <p>Copy of this order to Ld. Counsel for the respondents.</p> <p>Registry is directed to send a copy of this order to the applicant respectively by Regd. Post or Speed Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>